

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/3163/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

✓ To, Smti. Susmita Phukan Khaund  
District & Sessions judge,  
Dibrugarh.

Dated Guwahati the 5<sup>th</sup> June, 2018.

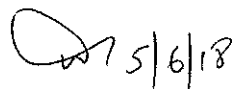
Sub: **Casual Leave.**


Ref:- Your letter No. DJD/3197/18, dtd. 01.06.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 01.06.2018 has been granted/~~rejected~~.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

  
02.06.18